## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2016 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.4218/252/HDB/2017		
NAME OF THE COMPANY	L&N Structural Engineers Pvt Ltd		
NAME OF THE PETITIONER(S)	L&N Structural Engineers Pvt Ltd		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatyre
P Anil Mykheyi	Advocati	andopanadocata. com	P. gulfish
J .		9885314234	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Sri P. Anil Mukherji, learned counsel for the Petitioner. None appeared for the Respondent. It is not known whether the objections have been complied with or not. Post the case after complying the objections. Case is posted to 03.01.2017.

MEMBER (Technical)

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MEMBER (Judicial)